

[English]

MR. DEPUTY SPEAKER : I appeal to the House that the matter has been clarified and it should be treated as closed.

[Translation]

SHRI I.K. GUJRAL : But how it is all right.

[English]

Let me sum up. I am glad that we are now talking to each other in the way we should. The main point is that I am happy and grateful to the hon. Leader of Opposition, who is a kind friend also that he has drawn my attention to the Resolution of Parliament. The Resolution of Parliament is binding on all of us and that shall always be because we are all committed to that. That is why, I said in the beginning and I repeat, 'there is no compromise on the secular unity and also on the integrity of India'. When I say 'integrity', I include the entire Jammu and Kashmir State which was there before 1947. This is what I want to clarify.

So far as talking to those who are estranged, who are alienated youth, our own kin is concerned, if they want to come and talk without any pre-condition, I am going to talk to them.

MR. DEPUTY-SPEAKER : Shri Ananth Kumar.

...(Interruptions)

MR. DEPUTY-SPEAKER : Please sit down. I have already called Shri Ananth Kumar.

SHRI ANANTH KUMAR (Bangalore South) : Sir, I want to raise the issue of the tragic accident that has taken place yesterday. ...(Interruptions)

MR. DEPUTY-SPEAKER : Please sit down.

[Translation]

I have called Shri Ananth Kumar.

...(Interruptions)

MR. DEPUTY SPEAKER : His notice is about railway accident only.

[English]

SHRI ANANTH KUMAR : I want to draw the attention of the House to the tragic accident to the Karnataka Express which had rammed into the Himsagar Express causing deaths, injuries and damages to people. At least four bogies of the Karnataka Express, Airconditioned First

Class and other bogies, have been totally devastated thereby killing a lot of people. According to my information, there was no relief during the first two hours. ...(Interruptions)

[Translation]

MR. DEPUTY SPEAKER : I will allow all one by one.

...(Interruptions)

[English]

MR. DEPUTY SPEAKER : I will allow all of you. Please keep quiet.

...(Interruptions)

SHRI P.C. CHACKO (Mukundapuram) : We want a statement from the hon. Minister. The accident happened at 2.00 a.m. in the morning. No information was coming from the Government side in spite of the promise from the Government to make a statement. ...(Interruptions).

MR. DEPUTY-SPEAKER : I have already called Shri Ananth Kumar.

SHRI ANANTH KUMAR : I want to draw the attention of the House and of the hon. Minister of Railways, Shri Ram Vilas Paswan, to the ghastly tragedy that had taken place yesterday. There has been a lot of callousness and negligence. ...(Interruptions).

MR. DEPUTY-SPEAKER : All of you cannot speak at one time. I have called one person. I will allow all one by one.

...(Interruptions)

MR. DEPUTY-SPEAKER : You go on shouting.

...(Interruptions)

SHRI ANANTH KUMAR : We demanded that the hon. Minister of Railways should himself be present in the House and make a detailed report about the whole accident and what were the relief measures he had taken. The hon. Minister of Parliamentary Affairs, Shri Srikant Jena has assured us that during the Zero Hour Shri Ram Vilas Paswan would come to the House and give a detailed statement about the accident. ...(Interruptions). Faridabad is not very far away from Delhi. He has already reached Delhi. Therefore, why is he not coming to the House?...(Interruptions).

MR. DEPUTY-SPEAKER : I am sorry to say that I will not allow the Member who shouts. Let the Minister of Parliamentary Affairs speak now.

...(Interruptions)

THE MINISTER OF TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SRIKANTA JENA) : I will only submit that the Minister of Railways has already written to you that he has gone to Faridabad. Now, he is coming back. ...*(Interruptions)*. He is coming back. He is going to make a statement. Today itself he is making a statement. He has already written to you. He is there at the accident site. ...*(Interruptions)*. He is coming back from that site and he is going to make a statement. ...*(Interruptions)*.

SHRI RAMESH CHENNITHALA (Kottayam) : There are very conflicting reports that 50 people died. We are getting a number of telephone calls from different parts of the country. Faridabad is not very far away from Delhi. ...*(Interruptions)*.

Sir, there are conflicting reports that twelve people have died, fifteen people have died, twenty people have died. We are receiving telephone calls from different parts of the country ...*(Interruptions)*

SHRI SRIKANTA JENA : At three o'clock, Government will make a statement on this.

SHRI BASU DEB ACHARIA (Bankura) : Sir, Faridabad is not far away from this place. ...*(Interruptions)*.

*[Translation]*

MR. DEPUTY SPEAKER : I have with me names of many speakers.

...*(Interruptions)*

MR. DEPUTY SPEAKER : No body is going to listen to you.

...*(Interruptions)*

MR. DEPUTY SPEAKER : I say you just listen to me. Please be seated. The hon. Minister has said that the Railway Minister will make a statement at three O' clock. It is better not to talk about the train accident before that. I have a long list of names with me. I will call them one by one.

...*(Interruptions)*

SHRI RAMESH CHENNITHALA : He has no information with him. ...*(Interruptions)*

MR. DEPUTY SPEAKER : I will allow to raise all other issues except railway accident. This issue would come up at three O' clock.

*[English]*

SHRI ANANTH KUMAR : Sir, when the Minister makes a statement, you should allow us to raise the issue.

*[Translation]*

MR. DEPUTY SPEAKER : He will make a statement at three O'clock. If you do not want to make your point, what should I do?

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : I am raising an issue related to the Home Ministry. The issue of creating a separate Uttaranchal State is pending for a long time. The Uttar Pradesh Legislative Assembly has passed a resolution to this effect three times. When this issue was raised in this House, it was stated by the Home Minister on behalf of the Government that the bill was being drafted and it would be introduced in the House very soon and that the opinion of the Uttar Pradesh Government would have also to be obtained on that issue. For how many years will this issue hang in balance? Why delay is being caused in the matter? At what stage the said issue has reached? The hill people who now believe that a separate State is in the offing are losing their patience due to inordinate delay. I would like that the Home Minister should take a clear stand in this regard and take this House into confidence as well.

*[English]*

SHRIMATI GEETA MUKHERJEE (Panskura) : Sir, I am coming from a road-block which had been organised by various women's organisations. They are demanding immediate passage of the Women's Reservation Bill. For half-an-hour there was a full road-block. We released it so that the people are not put to difficulty. But I am telling the House that as per the assurance given by the Speaker, the Bill be placed before the House for discussion on the 29th.

SHRI RAJESH PILOT (Dausa) Sir, I share the views expressed by Shri Atal Bihari Vajpayee. The Government has many a time given the assurance publicly for the creation of a separate Uttarakhand State. People should know whether this is going to take place or not.

*[Translation]*

MR. DEPUTY SPEAKER : Guptaji, would you like to say something on this?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : I know very well that the hill people have become increasingly impatient. That is the reason